

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) No.386/2020

In the matter of:

Hector Reality Ventures Pvt Ltd Through its
Director, Sandeep Ralhan
Yogesh Kumar Jashwantlal Thakkar

Appellant

Vs

Anand Prakash Soni & Ors

Respondent

None for the parties.

ORDER

17.07.2020- Nobody is present. Even the appellant has not filed the process as per order dated 11.06.2020. Therefore, this case is adjourned. The appellant is directed to pay the process fee within a week positively. Let the appeal be fixed on **17.8.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Mr. V.P. Singh)
Member (Technical)

Bm/nn